

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.31/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)



ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE PARTIES: Mr. Suraj T. Nanda

V/s.

M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
Adv.	Ajinkya Khandekar	Advocate of Respondent	
2.	Mr. Ajit Anekar Mr. Sagar Thakkar i/b Auris legal.	Advocate for petitioner	

ORDER

**T.C.P. NO. 31/397, 398/NCLT/MB/2014 & T.C.P. NO. 16/58/NCLT/
MB/MAH/2016.**

1. Ld. Representatives of both the sides are present. One of the Directors of the Respondent Company is also present in person.
2. Since the Bench is occupied in another matter, the matter is adjourned to **2nd March, 2017** to be listed second on Board. Communicated to both the sides.

Sd/-

Dated: 15th February, 2017

M.K. Shrawat
Member (Judicial)